

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 2 / Checker

Bilaspur, dated 28^A June 2021

III-6-1/2005 (Electricity Act)

Copy of Government Notification No. 6387/1665/XXI-B/C.G./2021, dated 28-06-21 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding notify the court of Additional District & Sessions Judge (FTC), Kawardha and Additional District & Sessions Judge, Kawardha as a Special Court under Electricity Act, 2003, is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 12) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrawanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 16) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

- 18) The District and Sessions Judge, Kawardha for information & necessary action.
- 19) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 20) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 21) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 22) The Dy. Registrar, Confidential/Complaint, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 24) Section Officer/Incharge O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur *for information.*
- 25) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Deepak Kumar Tiwari)
Registrar General

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR (CG) 492002**

NOTIFICATION

28 JUN 2021

Raipur dated .06.2021

F.No. ¹³⁸⁷...../1665/XXI-B/C.G./2021,- In exercise of the powers conferred by sub-section (1) and (2) of Section 153 of the Indian Electricity Act, 2003 (No. 36 of 2003), the State Government, with concurrence of the High Court of Chhattisgarh and in compliance of its Memo No.5248/III-6-1/2005/Checker, Bilaspur dated 10.06.2021, hereby, makes the following amendment in this Department's previous Notification No. 4062/1135/XXI-B/C.G./16, dated 25.04.2016, namely:-

AMENDMENT

In the said Notification,-

For serial number 4 and entries relating thereto, the following shall be substituted, namely"-

S.No.	Name of the District	Special Court	Comprising area for whole Civil District
(1)	(2)	(3)	(4)
"4.	Kabirdham (Kawardha)	a. Additional Sessions Judge (F.T.C.), Kawardha b. Additional District and Sessions Judge, Kawardha	Kabirdham (Kawardha) (as per work distribution by the respective District and Sessions Judge)"

अधिसूचना

फा. क्र. /1665/21-ब/छ.ग./2021, भारतीय विद्युत अधिनियम, 2003 (क्र. 36 सन् 2003) की धारा 153 की उप-धारा (1) एवं (2) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार, छ.ग. उच्च न्यायालय की सहमति से एवं उनके ज्ञापन क्रमांक 5248/III-6-1/2005/Checker, बिलासपुर दिनांक 10.06.2021, के अनुपालन में एतद्वारा, पूर्व में इस विभाग द्वारा जारी अधिसूचना क्रमांक 4062/1135/XXI-B/C.G./16, dated 25.04.2016, में निम्नानुसार संशोधन करती है, अर्थात् :-

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संशोधन

उक्त अधिसूचना में,-

सरल क्रमांक 4 एवं उससे संबंधित प्रविष्टियों के स्थान पर निम्नानुसार प्रतिस्थापित किया जाता है,-

क्र.	जिला का नाम	विशेष न्यायालय	सम्पूर्ण सिविल जिला हेतु सम्मिलित क्षेत्र
1.	2.	3.	4.
"4.	कबीरघाम (कवर्धा)	अ. अतिरिक्त सत्र न्यायाधीश (एफ.टी.सी.) कवर्धा ब. अतिरिक्त जिला एवं सत्र न्यायाधीश, कवर्धा	कबीरघाम (कवर्धा) (संबंधित जिला एवं सत्र न्यायाधीश के द्वारा कार्य आबंटन अनुसार)"

By order and in the name of the
Governor of Chhattisgarh,

sd

(Ram Kumar Tiwari)
Principal Secretary

Government of Chhattisgarh
Law & Legislative Affairs Department


En.No. 6388 /1665/XXI-B/C.G./2021

Raipur dated .06.2021

Copy to:

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No.5248/III-6-1/2005/Checker, Bilaspur dated 10.06.2021,
2. District and Sessions Judge, Kabirdham (Kawardha),
3. Principal Secretary, Government of Chhattisgarh, Energy Department, Mantralaya, Raipur,
4. Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
6. Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
8. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,

For information and necessary action,

 28.6.2021

(Maneesh Kumar Thakur)
Additional Secretary

Government of Chhattisgarh
& Law & Legislative Affairs Department